

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 215 OF 2016

IN THE MATTER OF:

Sri Guntu Boyina Kumar

..... Applicant

Vs

State of Andhra Pradesh and 3 others

.... Respondents

COMPLIANCE REPORT FILED BY APPCB

DATE - 16.12.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH AT CHENNAI

Original Application No.215 of 2016 (SZ)

IN THE MATTER OF:

Sri Guntu Boyina Kumar,
Kommadi, Visakhapatnam District

.....APPLCANT

VERSUS

State of Andhra Pradesh and
3 others (The District Collector
Visakhapatnam, The Vice-Chairman &
Housing Commissioner A.P. Housing
Board, Greater Visakhapatnam Municipal
Corporation Rep By Its Commissioner)


...RESPONDENTS

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Dt. 16.12.2024

Place: Visakhapatnam


Environmental Engineer,
APPCB, Regional Office,
Visakhapatnam
Environmental Engineer
A.P. Pollution Control Board
Regional Office, Visakhapatnam

Report on the Hon'ble NGT, Chennai order dated 26.09.2024 in O.A. No. 215 of 2016 (SZ) in the matters of damage to water body due to construction activity, Kommadi Village, Visakhapatnam District

It is to submit that O.A. No. 215 of 2016 (SZ) was filed in Hon'ble NGT, Chennai Sri. Guntu Boyina Kumar, Kommadi, Visakhapatnam District in the matters of damage to water body due to construction activity, Kommadi Village, Visakhapatnam District.

In this connection, the APPCB has submitted the report dated 26.09.2024 to the Hon'ble NGT, Chennai. The Hon'ble Tribunal heard the matter on 06.11.2023 and issued following order:

"1. The report of the Andhra Pradesh Pollution Control Board dated 12.08.2024 is filed.

2. Let another report be filed reporting full compliance before the date of next hearing.

3. Post the matter on 16.12.2024."

The copy of the Hon'ble Tribunal order dated 26.09.2024 is herewith enclosed as **Annexure-I.**

In compliance with the above directions, the APPCB has requested the Mandal Parishad Development Officer, Devarapalli Mandal, Anakapalli District on 07.12.2024 to submit the latest status report.

The Mandal Parishad Development Officer, Devarapalli Mandal, Anakapalli District has submitted the work completion certificate on 11.12.2024 stating that the comprehensive restoration of minor irrigation tank works is completed. Copy of the work completion certificate is herewith enclosed as **Annexure-II.**

The EE, RO, Visakhapatnam has inspected the surroundings of the tank on 11.12.2024 and observed that the tank restoration of minor irrigation tank works is completed & proposed to develop greenbelt along the bund under

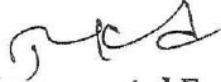

Environmental Engineer
A.P. Pollution Control Board
Regional Office, Visakhapatnam

Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).
Photographs of the tank is herewith enclosed as **Annexure-III**.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Dt.16.12.2024

Place: Visakhapatnam


**Environmental Engineer,
APPCB, Regional Office,
Visakhapatnam**
Environmental Engineer
A.P. Pollution Control Board
Regional Office, Visakhapatnam

Item No.01:-**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 215 of 2016(SZ)

IN THE MATTER OF:

Guntu Boyina Kumar Kommadi

...Applicant(s)

Versus

The State of Andhra Pradesh
Rep. by its Secretary,
Revenue Department,
Secretariat, Hyderabad and Ors.

...Respondent(s)

Date of hearing: 26.09.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R4.

ORDER

1. The report of the Andhra Pradesh Pollution Control Board dated 12.08.2024 is filed.
2. Let another report be filed reporting full compliance before the date of next hearing.
3. Post the matter on 16.12.2024.



Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.215/2016(SZ)
26th September, 2024. AD.



WORK COMPLETION CERTIFICATE

ANNEXURE - II

To,
Devarapalli. Gram Panchayat,
Devarapalli Block,
Anakapalli.

Sub: Work Completion Certificate of Comprehensive Restoration of minor Irrigation Tank

Sir/Madam,

I hereby submit the Work Completion Certificate of the work cited above with the following details.

WorkID: 0203007004/WC/19185020022393

Name of the Work: Comprehensive Restoration of minor Irrigation Tank

Name of the Village: Devarapalli

Location of Work : BILLALAMETTA TANK

Asset Id:

Technical Sanction No & Date: 0203007004/2002-23/652135/TS

Admin Sanction No & Date: 06/09/2022

GPS Coordinates: 17.999261 82.965849

Purpose of the Work: భూగర్భజలాలు మట్టం పెంపొందించుటకు, ఆయకట్టు చివరి భూములు వరకు కూడా సాగునీటి కొరత నివారించడానికి

Implementing Agency: Gram Panchayat

Work Start Date: 26.05.2023

Work Completion Date: 04.10.2024

Total Sanctioned Amount: 38,18,615/-

Expenditure: 23,85,164/-

Person Days Completed: 8857

Expected outcome:


పూడికతీయుట వలన నీటి నిల్వ సామర్థ్యం ను పునరుద్ధరణ చేయడం జరిగింది. ఖరీఫ్ మరియు రబీ పంటలలో సాగు విస్తీర్ణం పెరుగును

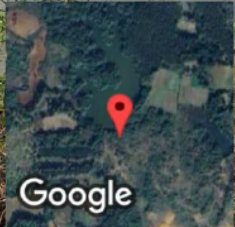
Whether the desired Purpose of the work achieved (or) not- Yes


Signature of the MPDO/PO


Signature of the EC



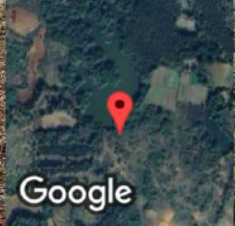
 **GPS Map Camera**



Chinasompuram, Andhra Pradesh, India
Chinasompuram, Andhra Pradesh 531030, India
Lat 17.999346° Long 82.966335°
11/12/24 11:46 AM GMT +05:30



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